

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 02-08-2017
Time : 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.145 of 2015(SZ)	I.H.Sekar Injambakkam, Chennai. Vs The Secretary Department of forest and Environment, Govt. of Tamil Nadu, Chennai and 4 others	V.B.R.Menon Counsel for Applicant M/s. M.K.Subramanian E.Manoharan & P.Velmani for R1,R2,R3,R4	For Judgement
2	M.A.No.85 of 2017(SZ) IN Application No.145 of 2015(SZ)	I.H.Sekar Founder & Managing Trustee of Nature trust Chennai Vs The Secretary Department of Forest and Environment Government of Tamil Nadu Chennai and 4 others	M/s. V.B.R.Menon Counsel for Applicant M/s. M.K.Subramanian E.Manoharan & P.Velmani for R1,R2,R3,R4	For Judgement

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Registrar

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Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal.No. 59 of 2017 (SZ)	D.Sulif Kanyakumari District, Tamil Nadu Vs The Government of India, Rep.,by its Director, Ministry of Environment and Forests, New Delhi and 11 others	M/s. J.Anandhavalli G.Sumitra P.Kavitha Counsel for Appellant	Adjourned Admission
2	Application No. 21 of 2017(SZ)	Ramesh Vellore Chennai Vs The State Environment Impact Assessment Authority Rep., by its Secretary And 3 others	M/s.A.Yogeswaran Counsel for Applicant Mrs.M.Sumathi for R1 M/s.K.Raja Shrinivas for R2 M/s.Surya Prakash for R3 M/s.C.Sangamithirai M.Selvin for R4	For Rejoinder
3	Application No. 26 of 2013 (SZ) (THC) (WP No. 21439 of 2005 High Court of Karnataka)	Janajagrithi Samithi, Rep. by its Executive President, Balakrishna S.Shetty, Udupi Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario, Maitreyi Krishnan Counsel for Applicant Mrs.M.Sumathy for R1 Mr.Devraj Ashok for R2 Shri T.K. Bhaskar for R3 Sri. Vijayakumar A Patil for R4 Sri. P.N. Rajeswaran for R5	For Arguments

4	Application No. 27 of 2013 (SZ) (THC) (WP No. 2180/2007 High Court of Karnataka)	CSI Saint Luke's Church, Rep. by its Pastor Robinson Barnabas, Udupi and another Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario, Maitreyi Krishnan Counsel for Applicant M/s. M.Sumathi for R1 Mr.Devaraj Ashok for R2 Shri. T.K. Bhaskarfor R3 Sri. Vijayakumar A Patil for R4 Sri. P.N. Rajeswaran for R5	For Arguments
5	Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)	Bellibettu Alade Devasthanana, Yellur & 8 others Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario & Maitreyi Krishnan Counsel for Applicant M/s. M.Sumathi for R1 Mr.Devaraj Ashok for R2 Shri. T.K. Bhaskar for R3 Sri. Vijayakumar A Patil for R4 Sri. P.N. Rajeswaran for R5	
6	Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario, Maitreyi Krishnan Counsel for Appellant Smt. M.Sumathy for R1 Mr.Devraj Ashok for R2 Shri T.K. Bhaskar for R3 Shri P.N. Rajeswaran for R4	

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